IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 229
CAA-21/ND/2023

IN THE MATTER OF:
Leo Electrods Pvt.Ltd. and MW Wiretec Pvt.Ltd. ... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 12.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : CA Vijay Kumar Gupta
For the Respondent :
For the RD : Adv. Shankari Mishra, Jyoti Khurana
For the Liquidator : Adv. Shankari Mishra

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ms. Shankari Mishra, the Ld. Counsel appearing for the RD submitted that the RD has certain observations qua the application which needs to be dealt with while considering the application. According to her, though the Applicants have submitted their response to the observations, but the RD is not satisfied with the same and reiterate its stand. It is already 4:20 pm and the hearing of the matter needs some time, in the wake, the application be listed on 31.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Satya Prakash